NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

DIMITARY APPLICATION NO.

PETITION NUMBER

: TCP/37/2016

NAME OF THE PETITIONER(S)

: P. Duraiswamy and 2 others

NAME OF THE RESPONDENT(S)

: Coimbatore Vijay Machine Works Private Limited

& 5 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
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2,	13. Sarath both In. Vidya Canton.	Resportens.	Bah

<u>ORDER</u>

Petitioner in person present. Counsel for Respondent also present. The Petitioner submitted that the mediation process is in progress and prayed for more time. At request, time is enlarged. Put up on 09.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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